

performance guarantee and security deposit were forfeited and Rs.5,74,98,025/- levied as compensation against M/s Sportina Payce Infrastructure Ltd. In second case, *i.e.* foundations work at Sirifort Stadium of Badminton and Squash, for the slow progress, Rs.58,00,341/- has been imposed as fine against M/s Sportina Payce Infrastructure Ltd.

Access of low income groups to CWG

2878. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the component elements of the plans specifically proposed for low income groups to access the legacy of the Commonwealth Games, 2010;

(b) whether such access will include or exclude access to the stadia and other venues for children belonging to low income groups; and

(c) whether in this regard Government proposes to acquire the Commonwealth Games Village to house low income groups?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The Government has sanctioned Rupees fifteen crores to provide Sports facilities like synthetic tennis and basketball courts, synthetic athletic track, swimming pool etc. to various schools, colleges and other institutions in National Capital Region of Delhi. The access to these facilities will be opened to all, including people from low income groups.

(b) Regarding the stadia and other venues, there is a proposal to manage their operation and maintenance on Public-Private Partnership (PPP) mode.

(c) The Commonwealth Games Village is being developed by Delhi Development Authority on PPP mode. There is no proposal to acquire the Games Village, to house low income groups.

Advances made to Organizing Committee of CWG

2879. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether his attention has been drawn to the last page of the Hindu, dated 11 April, 2010 which juxtaposes a photograph of the inauguration of the refurbished Indira Gandhi Stadium and a